

Land acquisition for coach factory at Kanjikode, Kerala

*224. SHRI T.K. RANGARAJAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the land acquisition for the proposed coach factory at Kanjikode in Kerala has been completed;
- (b) if so, whether the land has since been handed over to the Railways;
- (c) if so, the details thereof along with the total land handed over;
- (d) whether work has commenced on the project;
- (e) if so, the details thereof; and
- (f) the details of funds allocated to the project and released so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):
(a) to (f) A Statement is laid on the Table of the Sabha.

Statement

(a) The land for this factory was to be given free of cost as per the earlier commitment by Government of Kerala (GOK). GOK later requested to consider the cost of land as State Govt's equity in a joint venture and have recently informed the terms and conditions under which the land required for this project will be made available to the Railways. Ministry of Railways is committed to setting up of Rail Coach Factory at Palakkad as brought out in the Railway Budget 2011-12, after sorting out the pending issues at the earliest.

(b) and (c) Do not arise.

(d) No, Sir.

(e) Does not arise.

(f) Nil.

MR. CHAIRMAN: Shri Rangarajan is not here. Any supplementaries? Yes, Mr. Rajeeve.

SHRI P. RAJEEVE: Sir, in the answer the Minister has stated that the land was to be given free of cost as per the earlier commitment by the Government of Kerala. At that time, the project was in the public sector. Later, the policy was changed to PPP mode. Then, the State Government

demanded for equity. Sir, in Rai Bareilly and Singur, the Railways purchased the land directly from land owners. There is a serious discrimination against Kerala. Now, the Government has given a letter to give the land on lease to the Railways. I would like to know whether the Ministry of Railways have got the letter and whether a decision has been taken on that or not.

SHRI BHARATSINH SOLANKI: Mr. Chairman, Sir, the hon. Chief Minister of Kerala offered the land to the Railways for construction of a coach factory. In response to that, in 2008, the idea was conceptualised. The Planning Commission suggested to set up a coach factory there on PPP mode. The Ministry of Railways had through RITES, Railway India Technical and Economical Services India Limited, surveyed and worked out the area of a thousand acres. At that time, the idea of the Kerala Government was to have a coach factory on public undertaking enterprise. But, as per the guidelines of the Planning Commission, the project was to go on PPP mode. So, the Ministry of Railways explained the situation to the Kerala Government. The Ministry of Railways have received on 3rd March, 2011 a letter from the Kerala Government stating that is the project be executed through a joint venture with the Government and PSU. The State Government shall provide land on lease at a lease rent of 4 per cent of the market value of Rs.60.63 crores per annum to the State Government, to be revised every ten years after the commencement of the lease. If the project is executed through a joint venture of any other party, including private sector, the State Government shall provide land on a long-term lease of 90 years to the Ministry of Railways at a rent of at least 8 per cent of the market value. Now, the cost of land is Rs.60.63 crores per annum to the State Government. The Ministry of Railways would, in turn, be free to sublease to the joint venture for execution of the project.

SHRI P. RAJEEVE: What is the decision on that?

SHRI BHARATSINH SOLANKI: The Ministry of Railways is considering the proposal.

MR. CHAIRMAN: No other supplementary? Then, Q.No. 225.

यात्रियों के ऊपर गिरने वाला गंदा पानी

***225. श्री पुरुषोत्तम खोडाभाई रूपाळा :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को इस बात की जानकारी है कि सूरत और राजकोट महानगर पालिकाओं की सीमा के अंतर्गत आने वाली रेलवे लाइन के नीचे स्थित तलमार्ग में रेलवे का गंदा पानी यात्रियों के ऊपर गिरता है जबकि इस